

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 145 OF 2016

AND

APPEAL NO. 124 OF 2016

Dated: 20th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Rajasthan Renewable Energy Corp. Ltd. ...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Susan Mathew

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R.1

Mr. Kostubh Devnani for R.2 (ENERGO)
in A.No. 145/16

Mr. Sandeep Taneja
Mr. Ankit Shah for R.2
(in A. No. 124/16)

ORDER

As agreed by learned counsel for the parties, list these matters for further hearing on **29.03.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**